## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/94/(IB)/2018

NAME OF THE PETITIONER(S) : SREE PROVISIONS STORES

NAME OF THE RESPONDENT(S) : ANNAMALAI FOODS PVT LTD

**UNDER SECTION** 

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

DEEPH V. RAMINI IRP S/ Annamalai Foods P. Ud. Deepa V. aamain

ORDER

IRP in person present. The Registry is directed to issue notice to the Operational Creditor. The IRP is also directed to issue private notice to the Operational Creditor. Put up on 06.02.2018 at 10.30 A.M.

> (CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)

ghk